## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.87/17	-	Admission	230/232	Homag Machinery Banglore Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	ī
1	Udey Showkar Assis	Applicanit	Malpande
	9482848179		~ 5

## ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Connected matter is listed on 03/01/2018. This case is also ordered to be listed on 03/01/2018.

Member (T)

Member (J)